# GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY RAJYA SABHA

### **UNSTARRED QUESTION NO. 309**

ANSWERED ON 22/07/2025

#### **REVISION OF BIOMASS GUIDELINES**

#### 309. DR. SIKANDER KUMAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has revised Biomass guidelines to boost energy and ease of doing business;
- (b) if so, the details thereof;
- (c) whether Government has received any proposal to increase funding for biomass energy projects in Himachal Pradesh, if so, details thereof; and
- (d) the measures taken by the Government to establish more biomass based plants in order to ensure sustainable management, energy security, adoption of biomass technologies for improvement of stubble management with a goal of achieving net zero emission by 2070?

#### **ANSWER**

## THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

#### (SHRI SHRIPAD YESSO NAIK)

- (a)& (b) Yes. The Ministry of New and Renewable Energy has revised the Biomass Scheme guidelines to boost energy and ease of doing business. The key revisions are summarized as under:
  - i. Reduced paperwork to promote ease of doing business by reducing the requirement of paper documentation, easing the process of inspection and simplification of performance assessment system.
  - ii. Adoption of IoT-based monitoring or quarterly data submissions in place of SCADA systems.
- iii. Relaxing the requirement of two-year contract for sale.
- (c) No, no such proposal has been received to increase funding for Biomass energy projects in Himachal Pradesh.
- (d) (i) **The Ministry of New and Renewable Energy (MNRE)** supports installation of bioenergy plants under different components of National Bioenergy Programme (NBP) by providing Central Financial Assistance (CFA). This includes biomass-based (non-bagasse based) plants for power generation, briquettes/ pellets manufacturing plants and compressed biogas plants. The Central Financial Assistance (CFA) being provided under the NBP for the above purpose.
- (ii) Ministry of Agriculture and Farmers' Welfare under the Crop Residue Management (CRM) Scheme provide incentives for management of crop residue.
- (iii)Central Pollution Control Board, provides one-time financial support under Environment Protection Charge funds for establishment of pelletization and torrefaction plants to promote utilization of paddy straw.

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